

National Company Law Tribunal


Allahabad Bench

CP NO. 15/11/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Hind Chemicals Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of the Companies act, 1936

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Srivastava	Adv	Petitioner	
2.				

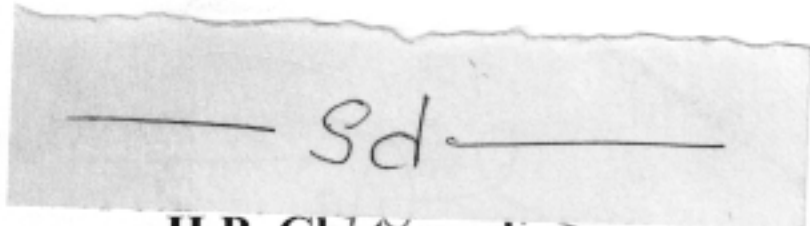
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Sh. Saurabh Srivastava, Advocate for the petitioner. Ms. Taniya Pandey,
Advocate for the respondent.

It is reported that the matter is still pending before the Hon'ble High Court.
Hence, the matter is adjourned to 28th February, 2018.

Dated:29.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)